

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/187/2016	
NAME OF THE PETITIONER(S)	:	T.P. Balamurugan	
NAME OF THE RESPONDENT(S)	:	M/s Ponny Retail's Private Limited and 5 others	
UNDER SECTION	:	397/398, 237, 235	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for the petitioner.	Rajanthan.

**ORDER**

Shri V K Rajasekhar, V K, counsel for petitioner present. No representation on behalf of the respondents. The matter is posted for hearing alongwith TCP 141/2016. Put up on 04.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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